

(c) whether all the industries in Rajasthan have been covered by these councils; and

(d) if not, the steps taken or proposed to be taken in the matter?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) The Local Productivity Councils generate and disseminate knowledge of 'productivity techniques through Training Programmes, Seminars, Productivity Teams and direct assistance to industry for implementing productivity techniques by way of Productivity Survey and Implementation Service.

(b) There is one Council covering the whole State of Rajasthan namely Rajasthan State Productivity Council.

(c) Yes, Sir.

(d) Does not arise.

Kotah-Chittorgarh M.G. Line

1893. { **Shri Shiv Charan Mathur:**
Shri Onkar Lal Berwa:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Kotah-Chittorgarh metre gauge rail link was sanctioned in 1948 and was dropped later on;

(b) if so, the reasons for dropping this important rail link;

(c) whether the Ministry of Railways have now decided to take up this project in the Fourth Five Year Plan; and

(d) if so, the progress of preliminary survey of the project?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath): (a) to (c). Construction of Kotah-Chittorgarh metre gauge line was sanctioned in 1949; but in view of merger of the Rajasthan Railway with the Western Railway, then anti-

ipated this project was held in abeyance. Later in 1955-56, the question of construction of this line was reviewed. Investigations then made revealed that construction of this line was not justified on operational and financial grounds. Recently, in view of the reported industrial and other developments in the area, the Railway Board have ordered a fresh traffic survey for this line. The Fourth Plan projects are yet to be finalised in conjunction with the Planning Commission and other concerned Ministries, and it is premature to say whether this project will be included in it.

(d) The fresh traffic survey, sanctioned in December, 1964 has just been started.

Vending contractors on Rajpura-Bhatinda Section

1894. Shri Onkar Lal Berwa: Will the Minister of Railways be pleased to state:

(a) the names of the vending contractors on the Rajpura-Bhatinda section of the Northern Railway on whom the penalty of Rs. 10, the maximum fine, was imposed during the period from 1949 to-date; and

(b) the amount of penalty imposed and actually realised during this period?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) The names of the contractors on whom fine of Rs. 10/- or above was imposed during the period from 1949 to-date are as under.

- (1) M/s. Satpal Harbans Lal.
- (2) M/s. Chopra & Co.
- (3) Shri Sawan Mal.
- (4) M/s. Durga Devi Pearya Lal.
- (5) M/s. Telu Ram Amar Nath.
- (6) M/s. Mahinder Singh & Co.
- (7) Shri Krishan Lal.
- (8) M/s. Daulat Ram & Sons.
- (9) Seth Manohar Lal & Co.
- (10) M/s. Iqbal Nath & Sons.